

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
**RAJYA SABHA**  
**UNSTARRED QUESTION: 2839**  
ANSWERED ON 12.08.2026

**STRENGTHENING DIGITAL PANCHAYAT GOVERNANCE THROUGH  
EGRAMSWARAJ**

# 2839 SHRI LAHAR SINGH SIROYA:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether Government has introduced new features and reforms in the eGramSwaraj platform for Financial Year 2026–27 to strengthen planning, financial management and service delivery in Gram Panchayats;
- (b) the details of these reforms and the number of Gram Panchayats expected to benefit there from; and
- (c) the manner in which these initiatives are expected to enhance transparency, accountability and ease of governance at the grassroots level?

**ANSWER**

THE MINISTER OF PANCHAYATI RAJ

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

**(a) to (c)** The Ministry of Panchayati Raj is implementing the e-Panchayat Mission Mode Project (MMP) under the Rashtriya Gram Swaraj Abhiyan (RGSA) with the objective of strengthening transparency, efficiency, and accountability in the functioning of Panchayati Raj Institutions (PRIs) through digital enablement across all States. The eGramSwaraj application has been integrated with various digital governance platforms to enhance planning, financial management and service delivery in Panchayati Raj Institutions. The major integrations are as follows:

- **Public Financial Management System (PFMS):** For online fund management, accounting and end-to-end digital payments to vendors and beneficiaries.
- **Government e-Marketplace (GeM):** To facilitate procurement of goods and services by Panchayati Raj Institutions in a transparent and efficient manner.

- **BSNL:** To enable panchayat to apply for new internet connection and bill payment of BharatNet connection through eGramSwaraj.
- **BHASHINI:** To provide multilingual and AI-enabled language translation and voice-based services for improved accessibility of the platform.
- **India Meteorological Department (IMD):** To provide weather-related information for supporting local planning and decision-making by Panchayati Raj Institutions.

These integrations have been made available through the eGramSwaraj platform for all States and expected to benefit all Gram Panchayats across the country using the eGramSwaraj platform.

Further, the Ministry of Panchayati Raj launched **SabhaSaar**, an AI-enabled voice-to-text meeting summarisation tool, that enables structured capture and summarisation of Gram Sabha proceedings and supports monitoring of key parameters such as frequency and type of Gram Sabha meetings and participation. The platform captures agenda-wise discussions, decisions, and participation details, and the generated minutes are made available to Panchayat functionaries for review, validation and final acceptance. SabhaSaar has been made available to all States/UTs.

During the FY 2025–26, out of a total of 2,58,725 Gram Panchayats and equivalent across the States, 2,55,251 (98.65%) of them have uploaded their Gram Panchayat Development Plans (GPDPs) on e-Gram Swaraj and 2,45,839 Gram Panchayats and equivalents (95%) have made payments amounting to ₹57,337 crore through the e-GramSwaraj–PFMS interface. Further a total of 1,35,956 Gram Panchayats and equivalent have used the SabhaSaar tool for automated meeting summarization and over 3,57,020 minutes of the meeting have been processed across States/UTs.

These initiatives are expected to enhance transparency through digital workflows and real-time monitoring, improve accountability by ensuring standardized planning and financial management processes, facilitate evidence-based decision-making through dashboards and reports, reduce manual intervention, and promote ease of governance by providing an integrated digital platform for planning, accounting, monitoring, and implementation of Panchayat activities.

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